

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/24304/2026 ARBA/9/2026	LINGARAJ NAYAK VS PROJECT DIRECTOR, N.H.A.I., BHUBANESWAR	JEEVANJYOTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000074/2017
2	D-BLAPL/20719/2026 BLAPL/7169/2026	SANTOSH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000020/2026
3	D-BLAPL/20730/2026 BLAPL/7170/2026	SAGAR SATPATHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
4	D-BLAPL/20734/2026 BLAPL/7171/2026	NILAKANTHA MALLICK @ NILAKANTHA MALICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /29 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000048/2025
5	D-BLAPL/20740/2026 BLAPL/7172/2026	SANJIT KHATUA VS STATE OF ODISHA	SHYAM MANOHAR VS	BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000019/2025
6	D-BLAPL/20741/2026 BLAPL/7173/2026	SURYAKANTA MANTRY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /26 /2023 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000011/2023
7	D-BLAPL/21004/2026 BLAPL/7174/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	VIGILANCE PS (BERHAMPUR) /6 /2026 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000001/2026
8	D-BLAPL/20777/2026 BLAPL/7175/2026	SOHAN @ SOHAM RAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	PURI TOWN /355 /2026 S.D.J.M.,PURI(Puri) GR/0000844/2026
9	D-BLAPL/20835/2026 BLAPL/7176/2026	MIR LATIPUR REHMAN @ JAVED VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000042/2026
10	D-BLAPL/20509/2026 BLAPL/7177/2026	JAGAN SING VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /87 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000031/2026
11	D-BLAPL/20549/2026 BLAPL/7178/2026	JAYDEV @ JAYADEV MANDAL @ CHAINA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /359 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000969/2026

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12	D-BLAPL/20550/2026 BLAPL/7179/2026	SUBHAM KUMAR DEWAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /67 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000026/2026
13	D-BLAPL/20554/2026 BLAPL/7180/2026	EKADASI MALLICK VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /133 /2026 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000109/2026
14	D-BLAPL/20724/2026 BLAPL/7181/2026	JATIA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000081/2025
15	D-BLAPL/20683/2026 BLAPL/7182/2026	MOHAMMAD MUSAF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /160 /2026 J.M.F.C.,TIGIRIA(Cuttack) CT/0000148/2026
16	D-BLAPL/20684/2026 BLAPL/7183/2026	RAKESH PATRA @ MOTTU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /161 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000003/2026
17	D-BLAPL/20725/2026 BLAPL/7184/2026	PUSPA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000059/2026
18	D-BLAPL/20686/2026 BLAPL/7185/2026	CHINKU @ CHINMAYA TARAI VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /196 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000127/2025
19	D-BLAPL/20238/2026 BLAPL/7186/2026	BIPIN NAYAK VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /312 /2026 J.M.F.C.,PARJANG(Dhenkanal) GR/0000401/2026
20	D-BLAPL/18496/2026 BLAPL/7187/2026	KAILASH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000051/2021
21	D-BLAPL/18973/2026 BLAPL/7188/2026	BIKASH SAHOO VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	CHHENDIPADA /34 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000009/2026
22	D-BLAPL/20729/2026 BLAPL/7189/2026	MD. MOHAFIZ RAZA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000588/2026
23	D-BLAPL/19593/2026	SURYA NARAYAN BISOI @ KALIA	SANJIT MISHRA	BRAHMAGIRI /33 /2026

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	BLAPL/7190/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000011/2026
24	D-BLAPL/20345/2026 BLAPL/7191/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /219 /2025 J.M.F.C,TALCHER(Anugul) GR/0001079/2025
25	D-BLAPL/19912/2026 BLAPL/7192/2026	AJU SUNA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAIPATNA /269 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000393/2025
26	D-BLAPL/20837/2026 BLAPL/7193/2026	RABI NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000240/2026
27	D-BLAPL/20414/2026 BLAPL/7194/2026	MATRU PRASAD SETHY @ CHITARANJAN NANDA VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000105/2025
28	D-BLAPL/20415/2026 BLAPL/7195/2026	JAY NARAYAN DAS @ GIJIDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	GOPALPUR /29 /2026 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000130/2026
29	D-BLAPL/20425/2026 BLAPL/7196/2026	SIDHANTA DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000168/2025
30	D-BLAPL/20459/2026 BLAPL/7197/2026	NILAMANI BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
31	D-BLAPL/20462/2026 BLAPL/7198/2026	VISHAL SAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /449 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000007/2026
32	D-BLAPL/20479/2026 BLAPL/7199/2026	RAMAKANTA HARIJAN @ TURUK VS STATE OF ODISHA	MANORANJAN PADHY VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(O CT/0000008/2026
33	D-BLAPL/20477/2026 BLAPL/7200/2026	SANGRAM PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /186 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000095/2025
34	D-BLAPL/20482/2026 BLAPL/7201/2026	MULUNGA MAJHI VS	SIDHARTHA MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R

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35	D-BLAPL/20846/2026 BLAPL/7202/2026	STATE OF ODISHA PRABHAT KUMAR DURUA @ DARUA VS	MANGU NANDY VS	2(B)CC/0000003/2026 ORKEL /183 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000140/2022
36	D-BLAPL/20542/2026 BLAPL/7203/2026	STATE OF ODISHA PINTU MUNDA VS	SANJUKTA MUNDA VS	AINTHAPALI /185 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000069/2026
37	D-BLAPL/27500/2025 BLAPL/7204/2026	STATE OF ODISHA SUMANT RAITA VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2025
38	D-BLAPL/20578/2026 BLAPL/7205/2026	STATE OF ODISHA T.MANMATH RAO VS	MOHAMMED RIAZ VS	BERHAMPUR SADAR /348 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001070/2026
39	D-BLAPL/27502/2025 BLAPL/7206/2026	STATE OF ODISHA MADHU MAJHI @ MARTINA VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2025
40	D-BLAPL/20849/2026 BLAPL/7207/2026	STATE OF ODISHA BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS	ASHOK KUMAR JENA VS	SALIPUR /532 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000519/2025
41	D-BLAPL/20712/2026 BLAPL/7208/2026	STATE OF ODISHA RAHUL@ RAJ BILUNG VS	SWARAJ PATEL VS	BARGAON /352 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000042/2026
42	D-BLAPL/28046/2025 BLAPL/7209/2026	STATE OF ODISHA AJAYA MAJHI VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2025
43	D-BLAPL/28047/2025 BLAPL/7210/2026	STATE OF ODISHA KASTAN @ KASTANTIN MAJHI VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2025
44	D-BLAPL/20850/2026 BLAPL/7211/2026	STATE OF ODISHA BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS	ASHOK KUMAR JENA VS	SALIPUR /111 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000107/2026
45	D-BLAPL/28048/2025 BLAPL/7212/2026	STATE OF ODISHA SIMAN RAITA VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2025

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46	D-BLAPL/20866/2026 BLAPL/7213/2026	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /159 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000110/2026
47	D-BLAPL/20947/2026 BLAPL/7214/2026	BALARAM BEHERA @ RAJ BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	INFOVALLY UPD BHUBANESWAR /83 / J.M.F.C.,JATNI(Khordha) GR/0000238/2026
48	D-BLAPL/20967/2026 BLAPL/7215/2026	M.CHAITANYA KUMAR @ CHAITU VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	CHANDILI /326 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000015/2026
49	D-BLAPL/21043/2026 BLAPL/7216/2026	ASHUTOSH MISHRA @ AASHUTOSH MISHRA @ AMAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHETRARAJPUR /322 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000084/2026
50	D-BLAPL/20997/2026 BLAPL/7217/2026	SANJAY KUMAR NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000010/2026
51	D-BLAPL/20173/2026 BLAPL/7218/2026	MANTU SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /2 /2026 A.D.J., GUNUPUR(Rayagada) CT/0000008/2026
52	D-BLAPL/20972/2026 BLAPL/7219/2026	VIKAS KAITHWAS VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	ADVA /194 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000100/2025
53	D-BLAPL/20974/2026 BLAPL/7220/2026	DAITARI DAS @ DAYA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /736 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0003060/2025
54	D-BLAPL/20981/2026 BLAPL/7221/2026	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /152 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000891/2026
55	D-BLAPL/18308/2026 BLAPL/7222/2026	JAGA @ GANGADHARA PATRA VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KAMAKHYANAGAR /191 /2026 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000018/2026
56	D-BLAPL/21055/2026 BLAPL/7223/2026	SAFIKUL SK. @ KOKHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /35 /2021 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000029/2021
57	D-BLAPL/20436/2026	PRAMOD KUMAR RAJ @ KUBERA	BHABANI SHANKAR DASPARIDA	/ /0

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	BLAPL/7224/2026	VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000004/2026
58	D-BLAPL/21064/2026 BLAPL/7225/2026	AJAY MUNDA VS STATE OF ODISHA	SUBHA LAXMI PANDA VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000388/2026
59	D-BLAPL/20769/2026 BLAPL/7226/2026	PRAKASH NAYAK MOHAPATRA @ NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /355 /2022 2ND A.D.J.,PURI(Puri) ST/0000040/2023
60	D-BLAPL/20764/2026 BLAPL/7227/2026	SUDARSAN NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /355 /2022 CIVIL JUDGE (JR. DIVN.)-CUM-JMFC, SA GR/0002574/2022
61	D-BLAPL/20998/2026 BLAPL/7228/2026	HAPAN @ PRADHAN HEMBRUM VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /127 /2026 J.M.F.C,TALCHER(Anugul) GR/0000830/2026
62	D-BLAPL/21011/2026 BLAPL/7229/2026	RAKA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /317 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000100/2026
63	D-CMAPL/28185/2026 CMAPL/95/2026	DEEPAK KUMAR JHUNJHUNWALLA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
64	D-CMP/30784/2026 CMP/1147/2026	SMITA MALLICK VS AUROBINDO DAS	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000005/2026
65	D-CMP/31272/2026 CMP/1148/2026	RABINDRANATH SENAPATI VS SUDHIR PATNAIK	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam EP/0000001/2024
66	D-CMP/28988/2026 CMP/1149/2026	DUSHASAN JENA VS ANANTA CHARAN PRADHAN	SANTOSH SAHOO VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001080/2026
67	D-CMP/30641/2026 CMP/1150/2026	NARENDRANATH OJHA VS MINATI KUMARI NAYAK	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO EC/0000003/2022
68	D-CMP/31265/2026 CMP/1151/2026	GOBARDHAN SAHOO VS	BASUDEV BARIK VS	// CIVIL JUDGE (SD),TALCHER(Anugul)

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69	D-CMP/29266/2026 CMP/1152/2026	JHARI SSAHOO REHANA BEGUM VS ALANAS DURUKSHAR	BISHNU PRASAD RATH VS	CS/0000127/2023 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
70	D-CMP/14347/2026 CMP/1153/2026	TILOTTAMA PRADHAN VS BABITA PANDA	GAJENDRANATH ROUT VS	Intest/0000019/2024 // ADDL.SESIONS JUDGE,NIMPARA(Puri)
71	D-CMP/32130/2026 CMP/1154/2026	PRADEEP KUMAR BISWAL VS RAJAT KUMAR BISWAL	SOUMYA MISHRA VS	Fao/0000048/2024 // A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR
72	D-CMP/31983/2026 CMP/1155/2026	GANGADHAR MEHER VS BRANCH MANAGER, S.B.I., SOHELA BRANCH, BARGARH	SAROJ KUMAR PADHY VS	Fao/0000123/2025 // A.D.J.,PADAMPUR(Bargarh)
73	D-CMP/31444/2026 CMP/1156/2026	PRATAP BEURA VS RAJKISHORE BEURA	ARYA DASH VS	Fao/0000003/2026 // CIVIL JUDGE (SD),KUJANG(Jagatsinghpur)
74	D-CMP/31902/2026 CMP/1157/2026	NILAMANI PRADHAN VS BRAJABANDHU PRADHAN	BUDHIRAM DAS VS	CS/0000305/2020 // CIVIL JUDGE (SD),PURI(Puri)
75	D-CMP/32276/2026 CMP/1158/2026	SUDIPTA KUMAR DASH VS SUSANTA KUMAR MISHRA	AMIT PRASAD BOSE VS	CS/0000371/2021 // SR CIVIL JUDGE (COMMERCIAL COURT)
76	D-CMP/30565/2026 CMP/1159/2026	ANANNYA ANUSUYA NAIK VS DEBESH DAS	RANJAN KUMAR ROUT VS	CS/0000210/2023 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
77	D-CONTC/27381/2026 CONTC/4115/2026	SANJAY KESHARI MOHAPATRA VS CIVIL JUDGE, JUNIOR DIVISION, NIMAPARA, PURI	ADV. VS	IA/0000009/2024 // ()
78	D-CONTC/26965/2026 CONTC/4116/2026	KSHETRA MOHAN NAIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
79	D-CONTC/26926/2026 CONTC/4117/2026	TRILOCHAN MOHANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //

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80	D-CONTC/28730/2026 CONTC/4118/2026	LINGARAJ DAKUA VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
81	D-CONTC/29508/2026 CONTC/4119/2026	DR. PURANDAR BEHERA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
82	D-CONTC/23525/2026 CONTC/4120/2026	DR. SARAT CHANDRA MOHANTY VS SACHIDANANDA NAYAK,OAS(S), REGISTRAR BERHAMPUR UNIVERSITY	ADV VS	// 0 //
83	D-CONTC/23528/2026 CONTC/4121/2026	SURESH CHANDRA DASH VS SACHIDANANDA NAYAK,OAS(S), REGISTRAR BERHAMPUR UNIVERSITY	ADV VS	// 0 //
84	D-CONTC/26774/2026 CONTC/4122/2026	PRATAP CHANDRA GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //
85	D-CONTC/22063/2026 CONTC/4123/2026	SADANANDA MISHRA VS PARAMANANDA BARIA, BLOCK EDUCATION OFFICER, GUNUPUR	ADV. VS	// 0 //
86	D-CONTC/29530/2026 CONTC/4124/2026	DR.CHAITANYA SUNDAR DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
87	D-CONTC/19814/2026 CONTC/4125/2026	PRADIPTA KUMAR DIANI VS ASHISH ISHWAR PATIL, I.A.S	ADV. VS	// 0 //
88	D-CONTC/27425/2026 CONTC/4126/2026	KULAMANI SAHOO VS NIRANJAN BEHERA, O.A.S	ADV. VS	// 0 //
89	D-CONTC/29553/2026 CONTC/4127/2026	GOKULANADA PUROHIT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
90	D-CONTC/29583/2026 CONTC/4128/2026	BIRKISHROE BHOI VS GAURAV SHIVAJI ISALWAR, COLLECTOR, BOLANGIR	SANTOSH KUMAR DWIVEDY VS	// 0 //
91	D-CONTC/29642/2026	SAROJ KUMAR SINGH	ADV.	//

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	CONTC/4129/2026	VS	VS	0
		SONAMILA RAY, D.E.O., KHORDHA		//
92	D-CONTC/29645/2026	RAJESH BEHERA	ADV.	//
	CONTC/4130/2026	VS	VS	0
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI		//
93	D-CONTC/28866/2026	BISHNU CHARAN MISHRA	ADV.	//
	CONTC/4131/2026	VS	VS	0
		ARABINDA PADHI, IAS		//
94	D-CONTC/30153/2026	BHAGYADHAR BEHERA	ADV.	//
	CONTC/4132/2026	VS	VS	0
		SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR		//
95	D-CONTC/31550/2026	SANGRAM KESHARI ROUT	ATUL TRIPATHY	//
	CONTC/4133/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, IAS, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
96	D-CONTC/31575/2026	SUBASH CHANDRA NAYAK	ADV	//
	CONTC/4134/2026	VS	VS	0
		USHA PADHEE, IAS, ADDL. CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.		//
97	D-CONTC/25320/2026	BISWANATH SAHOO	JNANESH MOHANTY	//
	CONTC/4135/2026	VS	VS	0
		ASWATHY S., I.A.S		//
98	D-CONTC/31555/2026	PATITAPABAN DUTTA DASH	ATUL TRIPATHY	//
	CONTC/4136/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, IAS, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
99	D-CONTC/17127/2026	SATYABANA PARIDA	ADV.	//
	CONTC/4137/2026	VS	VS	0
		VUPINDER SINGH PUNIA, I.A.S		//
100	D-CONTC/28109/2026	BRAJA KISHORE MOHAPATRA	ADV.	//
	CONTC/4138/2026	VS	VS	0
		BHAKTA BINOD SALA, BLOCK EDUCATION OFFICER, DASPALLA, NAYAGARH		//
101	D-CONTC/28838/2026	PRADIPTA KUMAR JENA	ADV.	//
	CONTC/4139/2026	VS	VS	0
		ARAVIND AGARWAL, IAS		//
102	D-CONTC/29187/2026	NIRANJAN KUMAR MOHANTY	ADV.	//
	CONTC/4140/2026	VS	VS	0

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103	D-CONTC/29502/2026 CONTC/4141/2026	SALMA MAJHI, OAS KAILASH CHANDRA PAL VS ASWATHY S., IAS	ADV. VS	// // 0 //
104	D-CONTC/30178/2026 CONTC/4142/2026	CHITA RANJAN PODHA VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT	ADV. VS	// 0 //
105	D-CONTC/30422/2026 CONTC/4143/2026	M/S ORIENTAL SECURITY SERVICE,BHUBANESWAR VS ANIL KUMAR, IRTS, SENIOR DIVISIONAL COMMERCIAL MANAGER, KHORDHA	ADV. VS	// 0 //
106	D-CONTC/31787/2026 CONTC/4144/2026	PRASANTA KUMAR NAYAK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
107	D-CRLA/17393/2026 CRLA/605/2026	DAM BADANAYAK VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /76 /2023 A.D.J.,KORAPUT(Koraput) CT/0000096/2023
108	D-CRLA/18534/2026 CRLA/606/2026	SIBA NAYAK @ NAIK VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /138 /2013 SPECIAL JUDGE,CHATRAPUR(Ganjam) ST/0000189/2014
109	D-CRLA/10234/2026 CRLA/607/2026	BHABANI SHANKAR NATH @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000016/2022
110	D-CRLA/17362/2026 CRLA/608/2026	SANAPUA @ DEBASIS MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DARINGBADI /4 /2016 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000004/2016
111	D-CRLLP/17979/2026 CRLLP/48/2026	STATE OF ODISHA(VIG.) VS SUSHANTA KUMAR SETH	SANGARM DAS, STANDING COUNSEL (VIG.) VS	SAMBALPUR VIGILANCE /20 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000003/2016
112	D-CRLLP/14245/2026 CRLLP/49/2026	PREMANANDA JENA VS STATE OF ODISHA	SUBHAM SATAPATHY VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
113	D-CRLMC/19445/2026 CRLMC/2247/2026	SARBESWAR PRUSTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	MANCHESWAR P.S. /301 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001131/2026

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114	D-CRLMC/20999/2026 CRLMC/2248/2026	SRIKANT BAHINIPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAMAKHANDI /92 /2018 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000307/2018
115	D-CRLMC/17962/2026 CRLMC/2249/2026	CHHAYAMANI DAS VS KALPANA SAHU	HEMANTA KUMAR MOHANTA VS	// J.M.F.C., BETANATI(Mayurbhanj) ICC/0000015/2023
116	D-CRLMC/19224/2026 CRLMC/2250/2026	DURGA PRASAD PATTNAIK VS SANGHAMITRA PATTNAIK @ SANGHAMITRA MOHANTY	SRINIVAS MOHANTY VS	// J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000336/2022
117	D-CRLMC/17984/2026 CRLMC/2251/2026	SATYAMEB JAYATE @ SATYAMEB SAHOO VS STATE OF ODISHA	JAIDEEP SUBUDHI VS	SAHID NAGAR P.S. /451 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001115/2025
118	D-CRLMC/19539/2026 CRLMC/2252/2026	ADITYA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /437 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000562/2023
119	D-CRLMC/20750/2026 CRLMC/2253/2026	LOKNATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	NAYAPALLI P.S. /613 /2022 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000373/2022
120	D-CRLMC/20143/2026 CRLMC/2254/2026	GAUTAMA BUDHA SITARAM VS BHARATI BEHERA	MANAS RANJAN SAMANTARAY VS	// JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000046/2022
121	D-CRLMC/8900/2026 CRLMC/2255/2026	SUNIL BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /480 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho GR/0000714/2025
122	D-CRLMC/19484/2026 CRLMC/2256/2026	HRUSHIKESH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BURLA /544 /2021 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0003313/2021
123	D-CRLMC/14917/2026 CRLMC/2257/2026	M/S. PARIDA AGENCY, SUNDARGARH VS RELIABLE SPONGE PVT. LTD. SUNDARGARH	AJAYA KUMAR PRADHAN VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000018/2025
124	D-CRLMC/20449/2026 CRLMC/2258/2026	AMRESH KUMAR SINGH @ AMRESH SINGH VS MAHARANA ENTERPRISES, KEONJHAR	PARTHA SARATHI DAS VS	// S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I ICC/0000125/2018
125	D-CRLMC/16405/2026	OREX MINERALS LTD	SUDEEP KUMAR SARANGI	//

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	CRLMC/2259/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002275/2012
126	D-CRLMC/20661/2026 CRLMC/2260/2026	SHAKTI SANKAR BOXI VS STATE OF ODISHA	SURENDRA BEHERA VS	DIGAPAHANDI /51 /2022 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000065/2022
127	D-CRLMC/20250/2026 CRLMC/2261/2026	RAJENDRA PRASAD VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP /4 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000020/2026
128	D-CRLMC/21286/2026 CRLMC/2262/2026	SUMIT SENAPATI VS STATE OF ODISHA	AJAYA NAYAK VS	AIRPORT /168 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000921/2025
129	D-CRLMC/17838/2026 CRLMC/2263/2026	SUDEEP KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /15 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000072/2022
130	D-CRLMC/19433/2026 CRLMC/2264/2026	BIBHISAN GAHIR VS STATE OF ODISHA	MANORANJAN PADHY VS	TENTULIKHUNTI /158 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000035/2022
131	D-CRLMC/19951/2026 CRLMC/2265/2026	AMULYA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /218 /2016 ASST. SESSION JUDGE(WOMENS COURT) ST/0000053/2019
132	D-CRLMC/20096/2026 CRLMC/2266/2026	TRIPATI @ SANA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /110 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0002022/2022
133	D-CRLMC/19053/2026 CRLMC/2267/2026	ANUBHAV MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /96 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000286/2026
134	D-CRLMC/20893/2026 CRLMC/2268/2026	PRASANT DAS VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	ODAGAON /132 /2023 A.D.J.,ODAGAON(Nayagarh) ST/0000060/2024
135	D-CRLMC/18830/2026 CRLMC/2269/2026	MAGI @ PRAVAKAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /135 /2002 2ND A.D.J,KHURDA(Khordha) ST/0000001/2013
136	D-CRLMC/20674/2026 CRLMC/2270/2026	KABI PRASAD MULIA VS	SAPAN KUMAR LENKA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack)

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137	D-CRLMC/20146/2026 CRLMC/2271/2026	STATE OF ODISHA ARMAN KHAN VS	SIDDHARTH PRIYADARSAN VS	2(A)CC/0000123/2025 KHANDAGIRI P.S. /438 /2018 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000826/2019
138	D-CRLMC/21440/2026 CRLMC/2272/2026	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	ARIJEET MISHRA VS	/ /0 A.D.J.,JAJPUR ROAD(Jajapur) CRREV/0000002/2026
139	D-CRLMC/20857/2026 CRLMC/2273/2026	STATE OF ODISHA SARITA PAIKARAY VS	SOUMYAJYOTI BISWAL VS	EOW,BHUBANESWAR /8 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000008/2026
140	D-CRLMP/19119/2026 CRLMP/896/2026	STATE OF ODISHA(EOW) AMANAT RASUL KHAN VS	ACHYUTANANDA PATTANAIAK VS	/ / J.M.F.C.,BHADRAK(Bhadrak) DV M.C./0000021/2025
141	D-CRLMP/19370/2026 CRLMP/897/2026	SAMINA BEGUM SANTOSH KUMAR SAHOO VS	RASMI RANJAN DAS VS	/ /0 () //
142	D-CRLMP/19552/2026 CRLMP/898/2026	STATE OF ODISHA SUNIL KUMAR PARIDA VS	ARIJEET MISHRA VS	/ /0 S.D.J.M.,ATHMALLIK(Anugul) CRMC/0000054/2026
143	D-CRLMP/19410/2026 CRLMP/899/2026	DIBYADARSHINI IPSITA PATRA BAISHAKHI RANA VS	KALI PRASAD MOHANTY VS	BANGOMUNDA /216 /2025 () //
144	D-CRLMP/20386/2026 CRLMP/900/2026	STATE OF ODISHA JYOTIRMAYEE SWAIN VS	BHARAT BHUSAN ROUTRAY VS	MAHILA P.S.(BBSR) /23 /2026 () //
145	D-CRLMP/19347/2026 CRLMP/901/2026	STATE OF ODISHA TRILOCHAN PRUSTY VS	ARIJEET MISHRA VS	/ /0 () //
146	D-CRLMP/18143/2026 CRLMP/902/2026	STATE OF ODISHA SUBHASH SARKAR VS	ASIT KUMAR JENA VS	/ /0 () //
147	D-CRLREV/16241/2026 CRLREV/469/2026	SUPERINTENDENT OF EXCISE CUM AUTHORIZED OFFICER, MALKANGIRI SAGAR BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ / KHAJURIPADA /126 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh ST/0000079/2024

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148	D-CRLREV/21371/2026 CRLREV/470/2026	FAKIRA DURGA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	//0 EXECUTIVE MAGISTRATE, BHAWANIP CMC/0000128/2025
149	D-CRLREV/16981/2026 CRLREV/471/2026	ASHA KUMARI DASH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOSANINUAGAM /132 /2024 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000035/2024
150	D-CRLREV/10078/2026 CRLREV/472/2026	KARTIKA BEHERA@KALU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /126 /201 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000067/2024
151	D-CRLREV/16560/2026 CRLREV/473/2026	G.SANTOSH KUMAR DORA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /109 /2001 A.D.J.,BHANJANAGAR(Ganjam) CRA/0000014/2016
152	D-CRLREV/18363/2026 CRLREV/474/2026	PANCHANAN PANIGRAHI VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	SAMBALPUR VIGILANCE /38 /2015 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000022/2016
153	D-CRLREV/19712/2026 CRLREV/475/2026	BISWAJIT ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000624/2026
154	D-EXP/16630/2026 EXP/77/2026	BANDARI SIMHACHALAM VS BALA MUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	SARAT KUMAR BEHERA VS	// () //
155	D-EXP/31182/2026 EXP/78/2026	GAUTAM KUMAR NAIK VS BHASKAR JYOTI SARMA, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT,ODISHA	MOHIT KUMAR PATI VS	// () //
156	D-FAO/31670/2026 FAO/838/2026	RANJIT SAMANTRAY @ SAMANTARAY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000622/2016
157	D-FAO/31672/2026 FAO/839/2026	ANUPAMA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000122/2014
158	D-FAO/31679/2026 FAO/840/2026	SUBASH CHANDRA SRICHANDAN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000022/2014
159	D-FAO/31425/2026	DIPANJALI SATPATHY	SATYABAN SAHOO	//

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	FAO/841/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000108/2025
160	D-FAO/30715/2026 FAO/842/2026	UNION OF INDIA VS KABITA GARAI	PRATIMA NAYAK,C.G.C VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000043/2025
161	D-FAO/31455/2026 FAO/843/2026	R. MEENA VS SANJAY KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000002/2025
162	D-FAO/30304/2026 FAO/844/2026	BIJAYA LAXMI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000610/2012
163	D-FAO/29510/2026 FAO/845/2026	GUNAKAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000693/2013
164	D-FAO/29796/2026 FAO/846/2026	M/S IFFCO TOKIO GEN INSURANCE CO.LTD,BHUBANESWAR VS SASHI KHILLA@KIRISANI	RIMJHIMBALA PATI VS	// COMMISSIONER FOR E.C. AND DIVISIO EC/0000001/2019
165	D-FAO/31712/2026 FAO/847/2026	MC OF ARUHA HIGH SCHOOL, BHAGAPUR,BHADRAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002332/2017
166	D-GUAP/29300/2026 GUAP/6/2026	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000013/2021
167	D-JCRLA/21267/2026 JCRLA/201/2026	SASANKA SEKHAR NAIK VS STATE OF ODISHA	ADV. VS	GANGAPUR (ASKA) /379 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000145/2022
168	D-JCRLA/21276/2026 JCRLA/202/2026	SIPRIYAN DIGAL VS STATE OF ODISHA	ADV. VS	BAIDYANATHPUR /117 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000079/2022
169	D-JCRLA/21270/2026 JCRLA/203/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	ADV. VS	DHARMASALA /20 /2016 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000006/2016
170	D-JCRLA/21279/2026 JCRLA/204/2026	KRUPASINDHU NAYAK@KUNA VS	ADV. VS	KHURDA MODEL /74 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE

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171	D-JCRLA/21556/2026 JCRLA/205/2026	STATE OF ODISHA SUDHIR MALLICK VS STATE OF ODISHA	ADV. VS	TR/0000102/2021 CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000047/2022
172	D-LAA/31724/2026 LAA/86/2026	SPECIAL LAND ACQUISITION OFFICER, ANANDAPUR BARRAGE PROJECT, SALAPADA, KHORRAMPUR VS ASHWINI KUMAR SAHU	SWAKRISHNA MISHRA, ASC VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000103/2022
173	D-LAA/31763/2026 LAA/87/2026	SPECIAL LAND ACQUISITION OFFICER, ANANDAPUR BARRAGE PROJECT, SALAPADA, KHORRAMPUR VS RAJKISHORE BEHERA	SWAKRISHNA MISHRA, ASC VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000210/2023
174	D-MACA/30628/2026 MACA/667/2026	GEETANJALI PRADHAN VS PRANA PRADHAN	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000449/2022
175	D-MACA/30780/2026 MACA/668/2026	TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR VS BAIDHAR SAMAL	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000016/2023
176	D-MACA/25478/2026 MACA/669/2026	M/S.BAJAJ GENERAL INSURANCE LTD., BHUBANESWAR VS DEBASIS DAS	ANUPAM DASH VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001272/2021
177	D-MACA/30631/2026 MACA/670/2026	DALABEHERA HADI DORA @ D. HADI DORA VS THE CHAIRMAN CUM MANAGING DIRECTOR, C/O.DTM OSRTC,KHORDHA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000040/2024
178	D-MACA/29085/2026 MACA/671/2026	MEGHANANDA BEHERA VS BIKRAM KESHARI PATRA	KAPILA CHARAN NAYAK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000093/2019
179	D-MACA/31083/2026 MACA/672/2026	JYOTSNA RANI BEHERA VS RAJESH SAHOO	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000122/2022
180	D-MACA/29366/2026 MACA/673/2026	PRATAP CHANDRA SWAIN VS DANDAPANI BHOL	KAPILA CHARAN NAYAK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000053/2020
181	D-RPFAM/27322/2026 RPFAM/187/2026	SASANKA SEKHAR DIGAL VS JAYANTI SETHI	MANOJ KUMAR MALLICK VS	// JUDGE,FAMILY COURT,PHULBANI(Kanungo) Crp/0000116/2025

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182	D-RPFAM/25646/2026 RPFAM/188/2026	ADITYA RANJAN HOTA VS SNEHALATA PANDA	SUSANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) IA/0000005/2026
183	D-RPFAM/24498/2026 RPFAM/189/2026	JAGANNATH@JAGARNATH PRADHAN VS CHANDRAMA PRADHAN	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, PHULBANI(Kan) Crp/0000106/2025
184	D-RSA/31709/2026 RSA/344/2026	JAGANNATH PANDA VS DILIP KUMAR PASUPALAK	ISHWAR MOHANTY VS	// 1ST A.D.J., BERHAMPUR(Ganjam) RFA/0000123/2024
185	D-RSA/23530/2026 RSA/345/2026	TAPAN KUMAR SETHI VS SANTOSH KUMAR DALEI	PRASANTA KUMAR SATAPATHY VS	// A.D.J., BALASORE(Baleshwar) RFA/0000142/2016
186	D-RSA/23534/2026 RSA/346/2026	CHANDRABATI MAJHI VS SUBASH PUJARI	PRASANTA KUMAR SATAPATHY VS	// A.D.J., NAWARANGPUR(Nabarangapur) RFA/0000009/2024
187	D-RSA/28256/2026 RSA/347/2026	BIJU DAS VS KANAKALATA DAS	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE, CUTTAC RFA/0000035/2019
188	D-RVWPET/29616/2026 RVWPET/158/2026	BANAMALI SAMAL VS STATE OF ODISHA	ADV. VS	// 0 //
189	D-WA/29325/2026 WA/961/2026	AFSANA PERWEEN VS HOTEL HINDUSTHAN INTERNATIONAL(HHI), BHUBANESWAR	SURYA PRATAP DEO VS	// 0 //
190	D-WA/31846/2026 WA/962/2026	BIKASH KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
191	D-WA/25878/2026 WA/963/2026	ODISHA GRAMEEN BANK, BHUBANESWAR VS NARAYAN PARIJA	KHAN MAHAMADOOUL HASAN NIAMATI VS	// 0 //
192	D-WA/31063/2026 WA/964/2026	STATE OF ODISHA VS AMITAV MISHRA	SASWAT DAS, A.G.A VS	// 0 //
193	D-WA/31734/2026	HOTEL AND RESTAURANT ASSOCIATION OF ODISHA	ARNAV BEHERA	//

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	WA/965/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29099/2026 WP(C)/21963/2026	AJAY KUMAR PATRA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
195	D-WP(C)/31685/2026 WP(C)/21964/2026	MANAGING COMMITTEE OF BANESWAR HIGH SCHOOL, BATAHARICHANDANPUR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/29089/2026 WP(C)/21965/2026	ANIRUDDHA LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
197	D-WP(C)/30969/2026 WP(C)/21966/2026	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK VS COLLECTOR CUM DISTRICT MAGISTRATE , CUTTACK	AKSHAYA KUMAR PANDEY VS	// 0 //
198	D-WP(C)/30483/2026 WP(C)/21967/2026	DIPTI MANJARI BHUYAN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
199	D-WP(C)/28888/2026 WP(C)/21968/2026	MANGALU CHARAN KISAN @ PRADHAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
200	D-WP(C)/30807/2026 WP(C)/21969/2026	SUPRAVAT KANUNGO VS ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR	SOUMYA RANJAN MOHANTY VS	// 0 //
201	D-WP(C)/31688/2026 WP(C)/21970/2026	MANAGING COMMITTEE OF NETAJI HIGH SCHOOL, THUBA,KORAPUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/31678/2026 WP(C)/21971/2026	AJAYA KUMAR BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
203	D-WP(C)/31531/2026 WP(C)/21972/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
204	D-WP(C)/31589/2026 WP(C)/21973/2026	PV CONSTRUCTIONS, BHUBANESWAR VS	KANANBALA ROY CHOUDHURY VS	// 0

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205	D-WP(C)/31899/2026 WP(C)/21974/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI PARADIP PORT MAZDOOR SAGHA, JAGATSINGHPUR VS REGIONAL LABOUR COMMISSIONER (CENTRAL), KENDRIYA SHRAMA SADAN, BHUBANESWAR	DEBENDRA MOHANTA VS	// // 0 //
206	D-WP(C)/31607/2026 WP(C)/21975/2026	MANAGING COMMITTEE OF NILAKANTHESWAR U.P(M.E) SCHOOL, ANGUL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
207	D-WP(C)/31164/2026 WP(C)/21976/2026	MINAKHI NANDA VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
208	D-WP(C)/31587/2026 WP(C)/21977/2026	SK. FARID VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
209	D-WP(C)/30364/2026 WP(C)/21978/2026	MOTHERS NURSING SCHOOL, KHURDHA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
210	D-WP(C)/28702/2026 WP(C)/21979/2026	M/S ORISSA ROYAL WATER PLANT, KENDRAPARA VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	ABDUL MUQSID VS	// 0 //
211	D-WP(C)/30250/2026 WP(C)/21980/2026	PITAMBAR BAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
212	D-WP(C)/31566/2026 WP(C)/21981/2026	ARUP SING SAMANTARAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
213	D-WP(C)/20656/2026 WP(C)/21982/2026	MANAGEMENT OF HI TECH MEDICAL COLLEGE AND HOSPITAL VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
214	D-WP(C)/31169/2026 WP(C)/21983/2026	DIPTIMAN PATRA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
215	D-WP(C)/29194/2026 WP(C)/21984/2026	PANCHANAN MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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216	D-WP(C)/30885/2026 WP(C)/21985/2026	DR.KAKI NAVYA KANTHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	D-WP(C)/32145/2026 WP(C)/21986/2026	MAHESH KUMAR SAHU VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	// 0 //
218	D-WP(C)/31371/2026 WP(C)/21987/2026	BIBHUTI BHUSAN DASH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
219	D-WP(C)/30762/2026 WP(C)/21988/2026	M/S SAINIHK INTEGRATED AND SECURITY PVT.LTD, KHORDHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
220	D-WP(C)/29633/2026 WP(C)/21989/2026	NARENDRA MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
221	D-WP(C)/31412/2026 WP(C)/21990/2026	MOHESWAR MOHAPATRO VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
222	D-WP(C)/30373/2026 WP(C)/21991/2026	MOTHERS COLLEGE AND SCHOOL OF NURSING, KHURDHA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
223	D-WP(C)/31509/2026 WP(C)/21992/2026	PURNA CHANDRA SAHOO VS PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
224	D-WP(C)/31351/2026 WP(C)/21993/2026	BASANTA KUMAR RATH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
225	D-WP(C)/30297/2026 WP(C)/21994/2026	MADHUSUDAN BHOI VS STATE OF ODISHA	PAJNA SARITA MOHANTY VS	// 0 //
226	D-WP(C)/31359/2026 WP(C)/21995/2026	BIBHU SUNDAR MOHANTY VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
227	D-WP(C)/31361/2026	DEBASISH GURU	KRUSHNA CHANDRA RATH	//

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	WP(C)/21996/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30586/2026	INDRAJIT RAY	SAILABALA JENA	//
	WP(C)/21997/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/30935/2026	ABRAHAM GANTA	DR.JAGABANDHU DAS	//
	WP(C)/21998/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/31385/2026	KAILASH PRASAD RATH	SURENDRA KUMAR SAHOO	//
	WP(C)/21999/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/30882/2026	MAMATA MALLICK	ANUGRAHA NARAYAN SAMANTRAY	//
	WP(C)/22000/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/30681/2026	BHAGIRATHI TRIPATHY	MANOJA KUMAR KHUNTIA	//
	WP(C)/22001/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/30359/2026	SANGITA SAHU	DR. BINODA KUMAR MISHRA	//
	WP(C)/22002/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/31072/2026	SUBHAS CHANDRA SINGH	SWAPNIL ROY	//
	WP(C)/22003/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/31448/2026	PRAFULLA KUMAR RATH	DR.PURUSOTTAM CHULI	//
	WP(C)/22004/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/31152/2026	ALOK BHATADA	BHABANI PRASAD MOHANTY	//
	WP(C)/22005/2026	VS THE COMMISSIONER OF CT AND GST ODISHA, KATAKA	VS	0 //
237	D-WP(C)/31006/2026	THANA SUNDAR GARNAYAK	SANGRAM JENA	//
	WP(C)/22006/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/32166/2026	TIKUN KUMAR NAIK	SWAPNIL ROY	//
	WP(C)/22007/2026	VS	VS	0

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239	D-WP(C)/30920/2026 WP(C)/22008/2026	STATE OF ODISHA CHUDAMANI SAHU VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// // 0 //
240	D-WP(C)/31031/2026 WP(C)/22009/2026	ANTARYAMI BEHERA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
241	D-WP(C)/29630/2026 WP(C)/22010/2026	SWARNA PRAVA MOHAPATRA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
242	D-WP(C)/31154/2026 WP(C)/22011/2026	PURNIMA MAHANTA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
243	D-WP(C)/30294/2026 WP(C)/22012/2026	JYOTI RANJAN BARAL VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
244	D-WP(C)/30923/2026 WP(C)/22013/2026	RAJENDRA SAHOO VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR REGION	ASIT KUMAR JENA VS	// 0 //
245	D-WP(C)/31178/2026 WP(C)/22014/2026	JASWASI BHUSAN SAMAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
246	D-WP(C)/24852/2026 WP(C)/22015/2026	UMAKANTA SAHU VS STATE OF ODISHA	PRITI PUNYATOYA VS	// 0 //
247	D-WP(C)/30404/2026 WP(C)/22016/2026	M/S. MANORAMA ESTATE WELFARE SOCIETY, RASULGARH, BHUBANESWAR VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //
248	D-WP(C)/30877/2026 WP(C)/22017/2026	ALEKHA BANJI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
249	D-WP(C)/31544/2026 WP(C)/22018/2026	M/S SHREE BHARAT MOTORS LIMITED, BHUBANESWAR VS UNION OF INDIA	GOPABANDHU DASH VS	// 0 //

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250	D-WP(C)/30926/2026 WP(C)/22019/2026	TANKADHAR SAHU VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// 0 //
251	D-WP(C)/31549/2026 WP(C)/22020/2026	BALABATI DEVI SCHOOL OF NURSING, BHUBANESWAR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
252	D-WP(C)/31236/2026 WP(C)/22021/2026	MANAGING COMMITTEE OF KSHIRESWAR BIDYAPITHA, PAIGUAN, CUTTACK VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
253	D-WP(C)/29727/2026 WP(C)/22022/2026	LALITA BURH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
254	D-WP(C)/30170/2026 WP(C)/22023/2026	EXECUTIVE ENGINEER (ELECT.), RSED, ROURKELA, TPWODL, SUNDERGARH VS M/S.JAI BALAJI JYOTI STEELS LTD.,SUNDERGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
255	D-WP(C)/30018/2026 WP(C)/22024/2026	NETRAMANI SAHU VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
256	D-WP(C)/31548/2026 WP(C)/22025/2026	BALABATI DEVI SCHOOL OF NURSING, GANJAM VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
257	D-WP(C)/30186/2026 WP(C)/22026/2026	THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT), BED, BOLANGIR, TPWODL VS GOPINATH HOTA	PRASANTA KUMAR TRIPATHY VS	// 0 //
258	D-WP(C)/30290/2026 WP(C)/22027/2026	BINODINI PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// 0 //
259	D-WP(C)/30638/2026 WP(C)/22028/2026	GIRIJA PRASAD BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
260	D-WP(C)/31264/2026 WP(C)/22029/2026	SAMBHUNATH BEHERA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
261	D-WP(C)/30292/2026	JITENDRA KUMAR MALLICK	PRAJNA SARITA MOHANTY	//

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	WP(C)/22030/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31298/2026 WP(C)/22031/2026	KAILASH CHANDRA PATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
263	D-WP(C)/32071/2026 WP(C)/22032/2026	ANIL BERIHA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
264	D-WP(C)/30825/2026 WP(C)/22033/2026	BHARATI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
265	D-WP(C)/31576/2026 WP(C)/22034/2026	JITENDRIYA MOHAPATRA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// 0 //
266	D-WP(C)/31137/2026 WP(C)/22035/2026	KALYANI BARIHA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
267	D-WP(C)/30007/2026 WP(C)/22036/2026	JINNALA NAGESWARA RAO VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
268	D-WP(C)/29373/2026 WP(C)/22037/2026	UTTAM PANIGRAHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
269	D-WP(C)/31156/2026 WP(C)/22038/2026	ANURAAG MISHRA VS THE ASST.COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BERHAMPUR	BHABANI PRASAD MOHANTY VS	// 0 //
270	D-WP(C)/31686/2026 WP(C)/22039/2026	M.C. OF PANCHANAN U.P.(M.E) SCHOOL, KANTIDOL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
271	D-WP(C)/31714/2026 WP(C)/22040/2026	M.C. OF UCHHAB SAHOO U.P.(M.E)SCHOOL, DAHIKHIA, VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/31158/2026 WP(C)/22041/2026	SATYAPRIYA MOHAPATRA @ MAHAPATRA VS	BHABANI PRASAD MOHANTY VS	// 0

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273	D-WP(C)/30014/2026 WP(C)/22042/2026	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR LIJALIN BEHERA VS GOVT. OF ODISHA	LAXMAN BHOI VS	// // 0 //
274	D-WP(C)/32196/2026 WP(C)/22043/2026	MANDAKINI BEHERA VS EXECUTIVE ENGINEER(ELECT.) CUM ASSESSING OFFICER, TPCODL, BHUBANESWAR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
275	D-WP(C)/31719/2026 WP(C)/22044/2026	M.C OF KAILASH CHANDRA U.P.(M.E) SCHOOL, PALADHARI, JAGATSINGHPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
276	D-WP(C)/31033/2026 WP(C)/22045/2026	GANESH MAJHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
277	D-WP(C)/31551/2026 WP(C)/22046/2026	BALABATI DEVI SCHOOL OF NURSING, MALKANGIRI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
278	D-WP(C)/29515/2026 WP(C)/22047/2026	GIRIDHARI JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
279	D-WP(C)/31343/2026 WP(C)/22048/2026	SILPA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
280	D-WP(C)/31666/2026 WP(C)/22049/2026	M.C.OF SHRI GOPAL JEW HIGH SCHOOL, TAHARPUR, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
281	D-WP(C)/29215/2026 WP(C)/22050/2026	JAYANTI SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
282	D-WP(C)/31680/2026 WP(C)/22051/2026	M.C OF FURUSIPADA U.P.(M.E.) SCHOOL, FURUSIPADA, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
283	D-WP(C)/30079/2026 WP(C)/22052/2026	JACHINDRA KUMAR NAYAK VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //

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284	D-WP(C)/31667/2026 WP(C)/22053/2026	SANATAN BHOI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
285	D-WP(C)/29728/2026 WP(C)/22054/2026	JASMANI MUNDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
286	D-WP(C)/32180/2026 WP(C)/22055/2026	SUSANTY SEBEYANI HORO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
287	D-WP(C)/31920/2026 WP(C)/22056/2026	DAMBARU SETHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
288	D-WP(C)/29735/2026 WP(C)/22057/2026	SITA TIRKEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
289	D-WP(C)/31783/2026 WP(C)/22058/2026	VIDYA COLLEGE OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
290	D-WP(C)/29987/2026 WP(C)/22059/2026	JYOSNARANI PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
291	D-WP(C)/30389/2026 WP(C)/22060/2026	JEEBANANANDA NAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
292	D-WP(C)/30536/2026 WP(C)/22061/2026	KISHORE KUMAR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
293	D-WP(C)/30073/2026 WP(C)/22062/2026	PRIYABRATA PATTANAYAK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
294	D-WP(C)/31826/2026 WP(C)/22063/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
295	D-WP(C)/31268/2026	BHAGYABATI MISHRA	SUBHADUTTA ROUTRAY	//

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	WP(C)/22064/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/31833/2026 WP(C)/22065/2026	M/S.RITIKA INDUSTRIES LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
297	D-WP(C)/31720/2026 WP(C)/22066/2026	BIDYADHAR KHETI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
298	D-WP(C)/30221/2026 WP(C)/22067/2026	M/S INVESTIGATION AND SECURITY SERVICES (INDIA) PVT. LTD., HYDERABAD VS THE COLLECTOR, ANGUL	ANUPAM DASH VS	// 0 //
299	D-WP(C)/31993/2026 WP(C)/22068/2026	NAMITA MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
300	D-WP(C)/30277/2026 WP(C)/22069/2026	SAROJINI MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
301	D-WP(C)/29764/2026 WP(C)/22070/2026	BISHNU PRASAD DAS VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
302	D-WP(C)/28020/2026 WP(C)/22071/2026	M/S VEDANTA ALUMINIUM METAL LTD., JHARSUGUDA VS UNION OF INDIA	SUBASH CHANDRA SAHOO VS	// 0 //
303	D-WP(C)/30001/2026 WP(C)/22072/2026	M/S. JAGAMOHAN PRADHAN(GOVT.HT ELECTRICAL AND CIVIL CONTRACTOR), ANAPUR VS M/S.ORIENTAL INSURANCE CO.LTD., BHUBANESWAR	SUSANTA KUMAR DAS VS	// 0 //
304	D-WP(C)/31193/2026 WP(C)/22073/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
305	D-WP(C)/29913/2026 WP(C)/22074/2026	BHIMASEN SAMAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// 0 //
306	D-WP(C)/29754/2026 WP(C)/22075/2026	CHANDAN KUMAR SAHOO VS	SANJAY KUMAR BEHERA VS	// 0

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307	D-WP(C)/31794/2026 WP(C)/22076/2026	STATE OF ODISHA VIDYA COLLEGE OF NURSING, JAGATSINGHPUR VS	SOHAN MISHRA VS	// // 0
308	D-WP(C)/29759/2026 WP(C)/22077/2026	STATE OF ODISHA MANAGING COMMITTEE OF SAHADA SUNDARI U.P. SCHOOL, KOLATHAPATNA, JAGATSINGHPUR VS	JAYAKRISHNAN SWAL VS	// // 0
309	D-WP(C)/30050/2026 WP(C)/22078/2026	STATE OF ODISHA ELA SEN VS	MANORANJAN PADHY VS	// // 0
310	D-WP(C)/30596/2026 WP(C)/22079/2026	STATE OF ODISHA DILLIP KUMAR ROUT VS	JYOTIRMAY GUPTA VS	// // 0
311	D-WP(C)/31611/2026 WP(C)/22080/2026	STATE OF ODISHA PRASANNA KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
312	D-WP(C)/29124/2026 WP(C)/22081/2026	STATE OF ODISHA AMITA PATTANAIAK VS	PRAGYAN PARAMITA MOHANTY VS	// // 0
313	D-WP(C)/31995/2026 WP(C)/22082/2026	INDIAN INSTITUTE OF PUBLIC ADMINISTRATION (IIPA), NEW DELHI RABINDRANATH PANDIT VS	SURENDRA KUMAR SAHOO VS	// // 0
314	D-WP(C)/31174/2026 WP(C)/22083/2026	STATE OF ODISHA LAXMIDHAR SWAIN VS	TRIBIKRAM MAHAPATRA VS	// // 0
315	D-WP(C)/31994/2026 WP(C)/22084/2026	STATE OF ODISHA AMITA ROY VS	SURENDRA KUMAR SAHOO VS	// // 0
316	D-WP(C)/31687/2026 WP(C)/22085/2026	STATE OF ODISHA JHASA KETAN PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
317	D-WP(C)/32030/2026 WP(C)/22086/2026	STATE OF ODISHA M/S PATRA ENGINEERING VS	PRABODHA CHANDRA NAYAK VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/32149/2026 WP(C)/22087/2026	NETRAJAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
319	D-WP(C)/31066/2026 WP(C)/22088/2026	M/S DEBASIS SAHU, KHORDA VS SUPERINTRNDENT GST AND CENTRAL EXCISE, BHUBANESWAR VI RANGE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
320	D-WP(C)/29331/2026 WP(C)/22089/2026	SARBESWAR PADHAN VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
321	D-WP(C)/32067/2026 WP(C)/22090/2026	AJAY ROUT VS STATE OF ODISHA	DEBA PRASAD MISHRA VS	// 0 //
322	D-WP(C)/31499/2026 WP(C)/22091/2026	M/S ANUSHA B.K.D.JOINT VENTURE(JV) HYDERABAD VS EAST COAST RAILWAY, CHANDRAEKHARPUR	SIDHANT DWIBEDI VS	// 0 //
323	D-WP(C)/32150/2026 WP(C)/22092/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
324	D-WP(C)/28917/2026 WP(C)/22093/2026	JAY JAGANNATH SHG, UDAMBAR, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
325	D-WP(C)/30708/2026 WP(C)/22094/2026	MANAGING COMMITTEE OF RAMBHADEIPUR G.P.HIGH SCHOOL, RAMBHADEIPUR, JALASORE VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
326	D-WP(C)/30702/2026 WP(C)/22095/2026	MANAGING COMMITTEE OF JALESWAR JEW U.P.(ME), SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
327	D-WP(C)/31980/2026 WP(C)/22096/2026	BRAJAMOHAN PARIDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
328	D-WP(C)/29651/2026 WP(C)/22097/2026	DUKHI BAGH @ DUKI BARIK VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	// 0 //
329	D-WP(C)/32013/2026	SRIKANTA KUMAR SARANGI	SANGRAM JENA	//

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	WP(C)/22098/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/32027/2026	SRIKANTA MISHRA	SANGRAM JENA	//
	WP(C)/22099/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/32155/2026	PADMAJA JAGATI	KUNAL KUMAR SWAIN	//
	WP(C)/22100/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/29001/2026	SUNIL KUMAR NATH	GOPINATH MISHRA	//
	WP(C)/22101/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/29768/2026	NISHIKANT PANDA	SASWATI MOHAPATRA	//
	WP(C)/22102/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/31203/2026	JAYARAM KHAMARI	KUNAL KUMAR SWAIN	//
	WP(C)/22103/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/30443/2026	BHAGABAN MANDAL	JAYASHREE BISWAL	//
	WP(C)/22104/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/31324/2026	FLYWORLD.COM, BHUBANESWAR	JAGADISH JENA	//
	WP(C)/22105/2026	VS RTO, CUTTACK	VS	0 //
337	D-WP(C)/29773/2026	MANAGING COMMITTEE OF MAA MANGALA HIGH SCHOOL, KARAGOLA, DHENKANAL	JAYASHREE BISWAL	//
	WP(C)/22106/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/30015/2026	KAMALA MAHANTA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/22107/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/31460/2026	DR.SWAYAMBHU KALYAN MISHRA	DR.PURUSOTTAM CHULI	//
	WP(C)/22108/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/30012/2026	KULAMANI PATRA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/22109/2026	VS	VS	0

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341	D-WP(C)/30821/2026 WP(C)/22110/2026	STATE OF ODISHA M/S KALIA SNACKS, PURI VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED, KHURDA	BHASKAR CHANDRA PANDA VS	// // 0 //
342	D-WP(C)/30857/2026 WP(C)/22111/2026	KISHOR KUMAR JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
343	D-WP(C)/30010/2026 WP(C)/22112/2026	SATRUPA MALLICK VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	AKHAND VS	// 0 //
344	D-WP(C)/31658/2026 WP(C)/22113/2026	M/S. DHARITRI TRADING AGENCY, BHADRAK VS UNION BANK OF INDIA, MUMBAI	SASWATI SOUMYA SAHU VS	// 0 //
345	D-WP(C)/29791/2026 WP(C)/22114/2026	M/S.ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS DASARATHA PODH	PRAKASH KUMAR MOHANTY VS	// 0 //
346	D-WP(C)/31195/2026 WP(C)/22115/2026	BOTU RABI SHANKAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
347	D-WP(C)/32007/2026 WP(C)/22116/2026	SUJATA NAIK VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
348	D-WP(C)/31728/2026 WP(C)/22117/2026	LAXMAN MAJHI @ MAJHEE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
349	D-WP(C)/31173/2026 WP(C)/22118/2026	DHARAM HANSDAH VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
350	D-WP(C)/31784/2026 WP(C)/22119/2026	RAJIB LOCHAN SAHU VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
351	D-WP(C)/32031/2026 WP(C)/22120/2026	BIBEKANANDA PUJARI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //

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352	D-WP(C)/30796/2026 WP(C)/22121/2026	GADADHAR NANDA VS COLLECTOR, PURI	PARTHA SARATHI DAS VS	// 0 //
353	D-WP(C)/31289/2026 WP(C)/22122/2026	SAKUNTALA MAHANTI VS STATE OF ODISHA	MANASI SETHI VS	// 0 //
354	D-WP(C)/32000/2026 WP(C)/22123/2026	HIMANSU BAGHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
355	D-WP(C)/32054/2026 WP(C)/22124/2026	BASANTA KUMAR SWAIN VS STATE OF ODISHA	NARESH CHANRA JENA VS	// 0 //
356	D-WP(C)/32015/2026 WP(C)/22125/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
357	D-WP(C)/32018/2026 WP(C)/22126/2026	KISHORE KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
358	D-WP(C)/31984/2026 WP(C)/22127/2026	SATYA NARAYAN MUKHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
359	D-WP(C)/32017/2026 WP(C)/22128/2026	LAXMI KANTA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
360	D-WP(C)/32144/2026 WP(C)/22129/2026	PRATIKSHYA SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
361	D-WP(C)/31982/2026 WP(C)/22130/2026	SURANJAN PATTANAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
362	D-WP(C)/29811/2026 WP(C)/22131/2026	UNION BANK OF INDIA, PATIA BRANCH, BHUBANESWAR VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
363	D-WP(C)/12527/2026	LAXMIDHAR JENA	DURGESH NARAYAN RATH	//

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	WP(C)/22132/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/32019/2026	MINAKSHI PRADHAN	SANGRAM JENA	//
	WP(C)/22133/2026	VS STATE OF ODISHA	VS	() //
365	D-WP(C)/32026/2026	BRAHMANANDA SAHOO	SUJIT KUMAR PATNAIK	//
	WP(C)/22134/2026	VS STATE OF ODISHA	VS	() //
366	D-WP(C)/19659/2026	MINAKETAN PRADHAN	MANOJA KUMAR KHUNTIA	//
	WP(C)/22135/2026	VS STATE OF ODISHA	VS	() //
367	D-ABLAPL/20440/2026	SK. MD. IBRAHIM	SATYA RANJAN MULIA	NISCHINTAKOILI /233 /2026
	ABLAPL/8312/2026	VS STATE OF ODISHA	VS	() //
368	D-ABLAPL/20498/2026	BADI @ TILU @ GOURA SAGARIA	SOUMYA KANTA TRIPATHY	MATHILI /172 /2020
	ABLAPL/8313/2026	VS STATE OF ODISHA	VS	() //
369	D-ABLAPL/20565/2026	KAUSHIK AGRAWAL	RUCHI RAJGARHIA	/ /0
	ABLAPL/8314/2026	VS STATE OF ODISHA	VS	() //
370	D-ABLAPL/19073/2026	PURUSOTTAM PAITAL	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/8315/2026	VS STATE OF ODISHA	VS	() //
371	D-ABLAPL/19501/2026	AMIT KUMAR SAHOO	SURYAKANTA DWIBEDI	TANGI /302 /2026
	ABLAPL/8316/2026	VS STATE OF ODISHA	VS	() //
372	D-ABLAPL/19630/2026	NARASINGHA JANI @ NARASINGH JANI	MANGU NANDY	/ /0
	ABLAPL/8317/2026	VS STATE OF ODISHA	VS	J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000058/2024
373	D-ABLAPL/20631/2026	PANKAJ PANIGRAHI	PRAVASH CHANDRA JENA	BHOGRAI /91 /2025
	ABLAPL/8318/2026	VS STATE OF ODISHA	VS	() //
374	D-ABLAPL/20648/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL	NRUSIGH CHARAN ROUT	GUNUPUR /164 /2021
	ABLAPL/8319/2026	VS	VS	()

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375	D-ABLAPL/19779/2026 ABLAPL/8320/2026	STATE OF ODISHA T.KIRAN KUMAR VS	AMULYA RATNA PANDA VS	// KORAPUT TOWN /141 /2026 ()
376	D-ABLAPL/20703/2026 ABLAPL/8321/2026	STATE OF ODISHA KANHU CHARAN JENA VS	BASANTA KUMAR DAS VS	// RASGOBINDPUR /422 /2025 ()
377	D-ABLAPL/20704/2026 ABLAPL/8322/2026	STATE OF ODISHA PURUSOTTAM MOHANTY VS	BIBHUTI BHUSAN MISHRA VS	// / /0 ()
378	D-ABLAPL/20705/2026 ABLAPL/8323/2026	STATE OF ODISHA DILIP NAIK VS	SAMVIT MOHANTY VS	// BARGARH /307 /2026 ()
379	D-ABLAPL/19840/2026 ABLAPL/8324/2026	STATE OF ODISHA PADMAPRAVA MOHANTY VS	RASHMI RANJAN MISHRA VS	// BALIAPAL /304 /2026 ()
380	D-ABLAPL/19841/2026 ABLAPL/8325/2026	STATE OF ODISHA PADMAPRAVA MOHANTY VS	RASHMI RANJAN MISHRA VS	// BALIAPAL /308 /2026 ()
381	D-ABLAPL/20706/2026 ABLAPL/8326/2026	STATE OF ODISHA JAGANNATH MAHANA VS	BASANTA KUMAR DAS VS	// RASGOBINDPUR /422 /2025 ()
382	D-ABLAPL/19993/2026 ABLAPL/8327/2026	STATE OF ODISHA DEEPAK DAS @ DEEPAK KUMAR DAS VS	SUSANTA KUMAR BARAL VS	// SAHID NAGAR P.S. /13 /2021 ()
383	D-ABLAPL/20780/2026 ABLAPL/8328/2026	STATE OF ODISHA BABULA ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
384	D-ABLAPL/19997/2026 ABLAPL/8329/2026	STATE OF ODISHA SUVENDU DASH VS	PRADEEPTA KUMAR BEHERA VS	// CUTTACK SADAR /362 /2026 ()
385	D-ABLAPL/20039/2026 ABLAPL/8330/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	SATYABRATA SENAPATI VS	// SORO /591 /2025 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/20231/2026 ABLAPL/8331/2026	RAJKISHORE BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /364 /2026 () //
387	D-ABLAPL/20313/2026 ABLAPL/8332/2026	SANDEEP KUMAR RAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /38 /2026 () //
388	D-ABLAPL/20655/2026 ABLAPL/8333/2026	BASANTA BAGH @ BASANTA KUMAR BAGHA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /297 /2020 () //
389	D-ABLAPL/20949/2026 ABLAPL/8334/2026	GANESH MAHAPATRA VS STATE OF ODISHA	BRUNDABAN ROUT VS	SASON /169 /2026 () //
390	D-ABLAPL/18684/2026 ABLAPL/8335/2026	BUDHIRAM MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /254 /2026 () //
391	D-ABLAPL/20785/2026 ABLAPL/8336/2026	KANHU MURMU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
392	D-ABLAPL/18756/2026 ABLAPL/8337/2026	DILLIP KUMAR PUROHIT VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /286 /2024 () //
393	D-ABLAPL/20790/2026 ABLAPL/8338/2026	VAJIR SINGH VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	DARGHA BAZAR /109 /2026 () //
394	D-ABLAPL/20708/2026 ABLAPL/8339/2026	PRITABASA SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	DAITARI /70 /2026 () //
395	D-ABLAPL/20794/2026 ABLAPL/8340/2026	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	MANCHESWAR P.S. /415 /2026 () //
396	D-ABLAPL/20736/2026 ABLAPL/8341/2026	BHARATI PATHAK @ BHARATI PATTHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /335 /2025 () //
397	D-ABLAPL/20799/2026	BHAGABAN BEHERA	AKSHAYA KUMAR SAHOO	RANPUR /308 /2025

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	ABLAPL/8342/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20774/2026 ABLAPL/8343/2026	SIBA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /261 /2025 () //
399	D-ABLAPL/20810/2026 ABLAPL/8344/2026	DILIP KUMAR MENDILI @ DILLIP MENDILI VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /25 /2026 () //
400	D-ABLAPL/20821/2026 ABLAPL/8345/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /22 /2018 () //
401	D-ABLAPL/20811/2026 ABLAPL/8346/2026	SHYAM @ SHYAMA GHIBILA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	SONEPUR /215 /2026 () //
402	D-ABLAPL/20830/2026 ABLAPL/8347/2026	DASHARATHI NAYAK @ NAIK @ DASHARTHA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /32 /2025 () //
403	D-ABLAPL/20815/2026 ABLAPL/8348/2026	SK. IMTIAZ @ IMTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /195 /2026 () //
404	D-ABLAPL/20891/2026 ABLAPL/8349/2026	SANJITA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /385 /2024 () //
405	D-ABLAPL/20894/2026 ABLAPL/8350/2026	PRABHANJAN MAJHI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	PADAMPUR /164 /2026 () //
406	D-ABLAPL/20663/2026 ABLAPL/8351/2026	BABULI DEHERIA @ SANGRAM DEHURIA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /5 /2026 () //
407	D-ABLAPL/20664/2026 ABLAPL/8352/2026	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR SADAR /64 /2017 () //
408	D-ABLAPL/20671/2026 ABLAPL/8353/2026	RANJAN KUMAR SWAIN @ BANTI VS	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /211 /2026 ()

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409	D-ABLAPL/20690/2026 ABLAPL/8354/2026	STATE OF ODISHA SARASWATI SAHOO VS	AMULYA RATNA PANDA VS	// JALESWAR /141 /2026 ()
410	D-ABLAPL/20711/2026 ABLAPL/8355/2026	STATE OF ODISHA RAMAKANTA MOHAPATRA VS	PURNA CHANDRA MOHARANA VS	// MADHUPATNA /267 /2026 ()
411	D-ABLAPL/20772/2026 ABLAPL/8356/2026	STATE OF ODISHA AKSHAYA KUMAR SITHA VS	MANOJ KUMAR PANI VS	// CHANDAPUR /127 /2026 ()
412	D-ABLAPL/20715/2026 ABLAPL/8357/2026	STATE OF ODISHA SHIV KUMBHAR VS	ROHIT KUMAR SUNA VS	// BURLA /216 /2026 ()
413	D-ABLAPL/20895/2026 ABLAPL/8358/2026	STATE OF ODISHA DEEPAK KUMAR MANDAL VS	SAROJ KUMAR PADHI VS	// CYBER CRIME AND ECONOMIC OFFEN ()
414	D-ABLAPL/20720/2026 ABLAPL/8359/2026	STATE OF ODISHA AJHARUDDIN KHAN @ SIPUN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /337 /2025 ()
415	D-ABLAPL/20824/2026 ABLAPL/8360/2026	STATE OF ODISHA BATA KRUSHNA BAL VS	BISWAPRAKASH MOHAPATRA VS	// BADACHANA /237 /2026 ()
416	D-ABLAPL/20723/2026 ABLAPL/8361/2026	STATE OF ODISHA LITU SAHU VS	GOPAL KRUSHNA MOHANTY VS	// JARAPADA /271 /2026 ()
417	D-ABLAPL/20728/2026 ABLAPL/8362/2026	STATE OF ODISHA DEEPAK SETHI VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /217 /2026 ()
418	D-ABLAPL/20804/2026 ABLAPL/8363/2026	STATE OF ODISHA MOHAN CHAND SIVANANDA VS	DEVASHIS PANDA VS	// BADAGODA P.S. /542 /2025 ()
419	D-ABLAPL/20897/2026 ABLAPL/8364/2026	STATE OF ODISHA UMESH CHANDRA DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// BELLAGAON /96 /2026 () //

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420	D-ABLAPL/20768/2026 ABLAPL/8365/2026	SABITA SAHOO @ MAMA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /400 /2025 () //
421	D-ABLAPL/21194/2026 ABLAPL/8366/2026	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	CHAULIAGANJA /308 /2026 () //
422	D-ABLAPL/20896/2026 ABLAPL/8367/2026	MADHUSUDAN SAMANTARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BEGUNIA P.S. /240 /2026 () //
423	D-ABLAPL/20301/2026 ABLAPL/8368/2026	PRAKASH CHANDRA OJHA @ KALIA OJHA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /321 /2026 () //
424	D-ABLAPL/20732/2026 ABLAPL/8369/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	PRADIPTA VARMA VS	CHANDANPUR /43 /2026 () //
425	D-ABLAPL/21197/2026 ABLAPL/8370/2026	RUKA MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BHADRESWAR /168 /2026 () //
426	D-ABLAPL/20733/2026 ABLAPL/8371/2026	PRASANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /207 /2026 () //
427	D-ABLAPL/20735/2026 ABLAPL/8372/2026	ACHYUTA MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /54 /2026 () //
428	D-ABLAPL/20416/2026 ABLAPL/8373/2026	KABULA BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KAKATAPUR /128 /2026 () //
429	D-ABLAPL/20604/2026 ABLAPL/8374/2026	SANTOSH SWAIN VS IIC, CYBER CRIME POLICE STATION, LUCKNOW	SAMIR KUMAR BEHERA VS	/ /0 () //